GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:4793 ANSWERED ON:24.04.2002 SCHEME FOR EXPANSION OF PORTS IN TAMIL NADU A.D.K. JEYASEELAN

Will the Minister of SHIPPING be pleased to state:

(a) whether any scheme has been formulated to expand and modernise ports at Cuddalore and Nagapattinam in Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD Y. NAIK)

(a) to (c) Cuddalore and Nagapattinam are minor ports in Tamil Nadu and as per the provisions of the Indian Ports Act, 1908, the responsibility for expansion/development of minor ports lies with the State Government concerned who have administrative control on such ports.